

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.05.2026

ORDER NO. 61 of 2026

Hon'ble President is pleased to partially modify roster order no. 60 of 2026 for **CESTAT, New Delhi** on **13.05.2026** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 13.05.2026	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. On 13.05.2026, Division Bench and Single Member Bench matters will be heard after the hearing of Anti-Dumping matters.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to :-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/ O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar